

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST),
KARKARDOOMA COURTS, DELHI.

ORDER

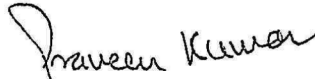
The following postings and transfers are temporarily made w.e.f. 27.04.2023 in official exigency:-

S. No.	Name of the Official	From	To
1	Sh Yashbir EC No. 40964638	JJA/Asstt Ahlmad in the Court of Ms. Manu Vedwan, Ld ADJ-02, North-East District, Karkardooma Courts, Delhi.	Reader-cum-Ahlmad in the Court of Sh Sachin, Ld.MM, (Digital Traffic Court), North-East District Karkardooma Courts, Delhi (newly constituted court to start functioning w.e.f. 28.04.2023).
2	Mohd.Arif EC No. 42037178	Personal Assistant in the court of Sh Sujit Saurabh, Ld JSCC/ASCJ/GJ, North-East District, Karakardooma Courts, Delhi (presently working in the Office Pool, North-East District Karkardooma Courts, Delhi).	Personal Assistant in the Court of Sh Sachin, Ld MM (Digital Traffic Court), North-East District Karkardooma Courts, Delhi (newly constituted court to start functioning w.e.f. 28.04.2023).
3	Sh Shubham Sharma EC No. 98987686	Peon/Orderly presently working in the Office Pool, North-East District Karkardooma Courts, Delhi.	Orderly in the Court of Sh Sachin, Ld MM (Digital Traffic Court), North-East District Karkardooma Courts, Delhi (newly constituted court to start functioning w.e.f. 28.04.2023).

Note:-

1. Ms. Meenakshi Mangain, JJA/Asstt Ahlmad, EC No. 17191206 posted in the court of of Ms. Babita Puniya, Ld SCJ-cum-RC, NE District, KKD Courts, Delhi is directed to perform duty regularly after lunch as Asstt. Ahlmad in the court of Ms .Manu Vedwan, Ld ADJ-02, NE District, KKD Courts in addition to the work already assigned to her till further orders. She is further directed that whenever any of the Ahlmad of aforesaid both courts happens to be on leave, in that case, she will perform full day duty in the said court.

2.. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

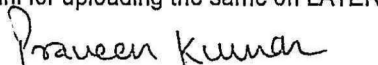

(PRAVEEN KUMAR)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 2865-74 /P&T/Admn./NE/KKD/2023

Dated 27 APR 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.- I, II & III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.


Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.